

<i>Year</i>	<i>Country</i>	<i>No. of Persons Arrested</i>
	UAE . . . . .	2
	Afghanistan . . . . .	2
	Kenya . . . . .	2
	South Africa . . . . .	2
	Germany . . . . .	2
	Tanzania . . . . .	1
1990 (upto 30th April)	Nigeria . . . . .	40
	Ghana . . . . .	3
	Mali . . . . .	1
	Senegal . . . . .	1
	Guinea . . . . .	1
	South Africa . . . . .	1

(e) The Government have taken various steps such as improving enforcement, strengthening of Narcotics Control Bureau, improving liaison with national and international agencies, such as INTERPOL, International Narcotics Control Board, Customs Co-operation Council, Drug Enforcement Administration of USA etc.

#### **Smuggling of Crocodile Skin**

1457. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

(a) whether the skin of crocodile is being smuggled out on large scale from Port Blair in Andamans in recent times;

(b) if so, the details with reasons thereof; and

(c) the steps taken by Government to check it?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Large scale smuggling of crocodile skins out of Port Blair in Andamans have not been noticed in recent times. However, the Customs authorities remain alert against smuggling of contraband goods. Close co-ordination is being maintained between all the agencies concerned with the detection and prevention of smuggling.

[*Translation*]

#### **B-2 City Status to Chandigarh**

1458. PROF. PREM KUMAR DHUMAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken any decision to grant Chandigarh, B-2 City status;

(b) if so, the date by which it is likely to be implemented; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Yes, Sir. Government have decided to upgrade Chandigarh as a 'B-2' city for the purpose of grant of House Rent Allowance also with effect from July 1, 1990. Chandigarh is already a 'B-2' city for the purpose of Compensatory (City) Allowance.

[*English*]

#### **Ban on Import of Lac**

1459. SHRI KARIA MUNDA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to ban the import of Lac during the current year; and

(b) if so, the details in this regard and if not, the reasons therefor?